

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 166 OF 2015 &
IA NO. 269 OF 2015**

Dated: 24th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**State Load Despatch Centre, Karnataka Appellant (s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent (s)**

**Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Akshi Seem
Mr. Isham Mukharji**

ORDER

The issue involved in this appeal is also involved in other appeals being Appeal no. 302 of 2013 & batch, which have already been admitted.

Hence, Admit. Issue notice on the Appeal as well as on the I.A. No. 269 of 2015 (Appl. for stay) returnable on 28.08.2015. Dasti in addition is permitted.

List the matter on **28.08.2015**. Tag to Appeal No. 302 of 2013 & batch before Court II.

**(I.J. Kapoor)
Technical Member
Ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**